

S U P R E M E C O U R T O F I N D I A

RECORD OF PROCEEDINGS

Petition(s) for Special Leave to Appeal (Civil) No(s).24518/2004

(From the judgement and order dated 25/08/2004 in SA No.176/2004
of HIGH COURT OF M.P. AT JABALPUR)

MOHANLAL HARYANI SINDHI

Petitioner(s)

VERSUS

SAIYAD FAZAL YAZDA

Respondent(s)

(With application for exemption from filing O.T. and
with prayer for interim relief)

Date: 10/12/2004 This Petition was called on for hearing today.

CORAM :

HON'BLE MR. JUSTICE P. VENKATARAMA REDDI

HON'BLE MR. JUSTICE A.K. MATHUR

For Petitioner(s)

Mr. Siddharth Bhatnagar,Adv.

Mr. Nirnimesh Dube,Adv.

Ms. Sonal Tripathi,Adv.

Ms. Indra Sawhney,Adv.

For Respondent(s)

UPON hearing counsel the Court made the following

O R D E R

The special leave petition is dismissed.

(A.S. BISHT)

COURT MASTER

(PROMILA NAGPAL)

COURT MASTER